

**FORM G**  
**ADDENDUM TO INVITATION FOR EXPRESSION OF INTEREST FOR**  
**HELIOS PHOTO VOLTAIC LIMITED OPERATING IN PV CELLS AND PV MODULES AND**  
**RENEWABLE ENERGY GENERATION AT DELHI, UTTAR PRADESH & RAJASTHAN**  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS  |   |
|-----|---|---|
| 1.  | Name of the corporate debtor & CIN  | HELIOS PHOTO VOLTAIC LIMITED.<br>CIN- U40106DL2005PLC143431   |
| 2.  | Address of the registered office  | 14, First Floor, Okhla Industrial Estate Phase IV, South Delhi, New Delhi, Delhi, India, 110020   |
| 3.  | URL of website  | Not Available   |
| 4.  | Details of place where majority of fixed assets are located   | Please refer Form G Published on March 11,2024.   |
| 5.  | Installed capacity of main products/ services   | Please refer Form G Published on March 11,2024.   |
| 6.  | Quantity and value of main products/ services sold in last financial year   | Please refer Form G Published on March 11,2024.   |
| 7.  | Number of employees/ workmen  | Please refer Form G Published on March 11,2024.   |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Link of Financial Statements for the FY 2021-2022 & FY 2022-2023 and List of Creditors –<br><a href="https://drive.google.com/drive/folders/12kuyigdagTL9WTxgN-RfAIWs5V81rld?usp=drive_link">https://drive.google.com/drive/folders/12kuyigdagTL9WTxgN-RfAIWs5V81rld?usp=drive link</a> |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:   | Please refer Form G Published on March 11,2024.<br>For obtaining complete details please mail at <a href="mailto:ibc24helios@gmail.com">ibc24helios@gmail.com</a>   |
| 10. | Last date for receipt of expression of interest   | 2 <sup>nd</sup> April 2024 (Tuesday)  |
| 11. | Date of issue of provisional list of prospective resolution applicants  | 8 <sup>th</sup> April 2024 (Monday)   |
| 12. | Last date for submission of objections to provisional list  | 13 <sup>th</sup> April 2024 (Saturday)  |
| 13. | Date of issue of final list of prospective resolution applicants  | 18 <sup>th</sup> April 2024 (Thursday)  |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 23 <sup>rd</sup> April 2024 (Tuesday)   |
| 15. | Last date for submission of resolution plans (to RP)  | 23 <sup>rd</sup> May 2024 (Thursday)  |
| 16. | Process email id to submit Expression of Interest   | <a href="mailto:ibc24helios@gmail.com">ibc24helios@gmail.com</a>  |

This is for the public in large to be hereby informed/intimated that due to multiple requests made by various PRA's, The CoC has approved to extend the timelines originally envisaged in FORM G published on March 11,2024. Be and hereby informed that above mentioned is the updated timelines for the process ahead.

**ASC Insolvency Services LLP**  
*(Insolvency Professional Entity)*  
Reg. No. : IBBI/IPE/0060  
  
**Partner / Authorized Signatory**

**ASC Insolvency Services LLP (IBBI/IPE-0060/IPA-1/2022-23/50012)**  
**AFA Validity- 04 December 2024**  
**Resolution Professional for HELIOS PHOTO VOLTAIC LIMITED**  
**Authorised Signatory - Alok Kumar Agarwal (Insolvency Professional)**  
**Corporate Address- C-100, Sector 2, Noida, Uttar Pradesh 201301**

**Date :- 26 March 2024**

**Place :- New Delhi**

Addendum to FORM G.

URU BENCH

PRIVATE LIMITED AND  
ED AND  
DERS ("SCHEME")

EROR COMPANY NO. 1

EROR COMPANY NO. 2

ANSFEREE COMPANY  
Petitioner Companies"]

the Scheme of Amalgamation  
Limited AND Tejas Networks  
ner Companies on February  
for hearing before the Hon'ble

e Petitioner's advocate at the  
or his / her advocate, with his  
2) days before the date fixed  
ds of opposition or a copy of  
ed by the undersigned to any

Sd/-  
**SAJI P JOHN**  
SPJ Legal, Advocates  
Unit no 306, 3rd Floor, #30,  
estige Meridian II, MG Road,  
Bengaluru - 560 001  
Ph: +91 9845209798  
Email:saji@spjlegal.com

**FORM G ADDENDUM TO INVITATION FOR EXPRESSION OF INTEREST FOR HELIOS PHOTOVOLTAIC LIMITED OPERATING IN PV CELLS AND PV MODULES AND RENEWABLE ENERGY GENERATION AT DELHI, UTTAR PRADESH & RAJASTHAN**  
[Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

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-Sd/-  
**ASC Insolvency Services LLP**  
(IBBI/IPE-0060/IPA-1/2022-23/50012)  
AFA Validity- 04 December 2024  
**Resolution Professional for HELIOS PHOTO VOLTAIC LIMITED**  
Authorised Signatory - Alok Kumar Agarwal (Insolvency Professional)  
Corporate Address: C-100, Sector 2, Noida, Uttar Pradesh 201301

Date : 26 March 2024  
Place : New Delhi

POST OFFICE  
**KSHITIJ**  
("KSH")  
Registered Office: 509, Loha Bh  
Phone No.: 022-2348034

Open offer for acquisition of 8,19 share capital of the Target Company collectively referred to as "Acquiree". This Post offer Advertisement is being issued by the Acquirers, in connection with the approval of the Exchange Board of India (Subsidiary to the Ministry of Corporate Affairs) thereto ("**SEBI (SAST) Regulation** 2011). The Detailed public statement ("Statement") was published in Financial Express - English Daily (19<sup>th</sup> July, 2023).

- Name of the Target Company
- Name of the Acquirers
- Name of the Manager to the offer
- Name of the Register to the offer
- Offer details
  - Date of Opening of the Offer
  - Date of the Closing of the Offer
- Date of Payment of Consideration
- Details of the Acquisition**

| Sr. No. | Particulars  |
|---------|--|
| 7.1.    | Offer Price  |
| 7.2.    | Aggregate number of Shares   |
| 7.3.    | Aggregate number of Shares   |
| 7.4.    | Size of the offer<br>(Numbers of shares multiplied by Offer Price)   |
| 7.5.    | Shareholding of the Acquirers<br>Agreement (SPA) and PRA   |
| 7.6.    | Shares Acquired by way of Offer<br>Agreement (SPA) and PRA<br>● Number<br>● % Fully Diluted Equity                                 |
| 7.7.    | Shares Acquired by way of Offer<br>● Number<br>● % Fully Diluted Equity  |
| 7.8.    | Shares Acquired after date of offer<br>● Number of Shares acquired<br>● Price of the shares acquired<br>● % of the shares acquired |
| 7.9.    | Post offer Shareholding<br>● Number<br>● % Fully Diluted Equity  |

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**ANNOUNCEMENT**